

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 133(ND)16

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.08.2017**

NAME OF THE COMPANY: Shri Indrajit Singh Tosaria&Ors. V/s. M/s. Meet
Investment Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 241/242

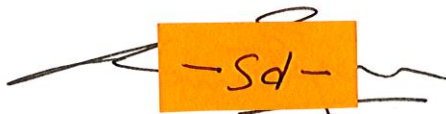
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Saurabh Kalia, Advocate Mr. Palash Agarwal, Advocate		
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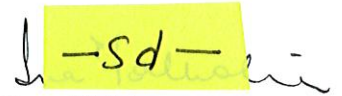
	For the Respondent (s)	: Mr. Ishaan Madaan, Advocate for R1 - 3 Mr. Harangad Singh, Advocate for R1 - 3		
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Order

Ld. Counsel for Respondent submits talks of compromise are in progress. Be listed on 6th September, 2017 for further proceeding.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)